

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI  
(PRINCIPAL BENCH)**

Original Application No. 209 of 2023

In the matter of

Kapil Dev and Others

..... Applicant

V/s

Municipal Commissioner and Others

..... Respondent

Application for seeking time to file report of the joint committee constituted by the Hon'ble Tribunal vide order dated 22.11.2023.

RESPECTFULLY SHOWETH

1. That the subject cited case is pending for adjudication before the Hon'ble National Green Tribunal and is listed for hearing on 20.3.2024.
2. That the Hon'ble National Green Tribunal was pleased to pass an order dated 22.11.2023 in the above-mentioned case thereby constituting a committee comprising of representatives of the IRO, MOEF &CC Chandigarh, DFO Ludhiana and PPCB with directions to verify the factual position and suggest appropriate remedial measures. The committee has

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been asked to submit report within 02 months. The Punjab Pollution Control Board was designated as Nodal Agency for coordination and compliance. In this regard, the relevant extract of para no. 6 and 7 of the order dated 22.11.2023 is reproduced herein below for kind perusal and reference

6. In view of the averments made in the application and reply filed by respondent no. 1- Commissioner, Municipal Corporation, Ludhiana, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of IRO, MoEF & CC Chandigarh, DFO, Ludhiana and PPCB and direct the same to meet within two weeks, undertake visits to the sites in question, look into the grievances of the applicant, verify the factual position and suggest appropriate remedial measures. PPCB will be the nodal agency for coordination and compliance.

7. Report of the Joint Committee be filed within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF ed 22.11.2023 passed in O.A No. 209/2023 is reproduced herein below for kind perusal and reference.

3. That in compliance to order dated 22.11.2023, the Board has requested the Deputy Inspector General of Forests, MOEF & CC, and District Forests

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Officer, Ludhiana requesting for nomination of the members in the Joint Committee. A copy of letter no. 3223 dated 15.12.2023 and letter no. 3224 dated 15.12.2023 is enclosed herewith as **Annexure-A and Annexure-B respectively**. The said departments have nominated the officers accordingly. The Department of Forests and Wildlife Preservation, Punjab has nominated Sh. Kamalpreet Singh, Forest Ranger vide letter no. 10555 dated 15.12.2023 (**Annexure-C**) and the Ministry of Environment, Forest and Climate Change (Integrated Regional Office) has nominated Sh. N.K. Dimri, Technical Officer (G), in the Joint Committee vide letter no. 1-21-2023/Misc./Env. R.O(NZ) dated 28.12.2023 (**Annexure-D**).

4. That a Joint Committee of representatives of Ministry of Environment, Forest and Climate Change, Department of Forests & Wild Life Sanctuary, Punjab and Punjab Pollution Control Board was constituted vide Board's letter no. 31 dated 03.01.2024. A copy of letter no. 31 dated 03.01.2024 is enclosed herewith as **Annexure-E**.
5. That a meeting of the members of the said Joint Committee was convened by the Environmental Engineer, Punjab Pollution Control Board, Regional Office-3, Ludhiana on 12.01.2024 (through virtual mode) vide letter no. 47 dated 11.1.2024. A copy of letter dated 11.1.2024 is enclosed herewith as **Annexure-F**.
6. That the meeting of the members of the Joint Committee was held on 12.01.2024 through hybrid mode and the matter was deliberated in detail. All the members of the Joint Committee requested to approach the Hon'ble National Green Tribunal for grant of two months' time for

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preparing and submitting the report with some other decisions. A copy of the minutes of the meeting held on 12.1.2024 is enclosed herewith as **Annexure-G.**

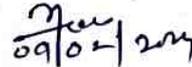
7. That though the case is listed for hearing on 20.3.2024 before the Hon'ble Tribunal, but 2 months' time is requested for in view of the directions of the Hon'ble Tribunal given vide order dated 22.11.2023 to submit the report within two months.

It is, therefore, prayed that a time period of two months may kindly be granted to Joint Committee for filing its report before the Hon'ble National Green Tribunal.

Date: 09-02-2024

Place: Ludhiana.

Submitted by



(Gurmit Singh)  
Environmental Engineer,  
Punjab Pollution Control Board  
Regional Office-3, Ludhiana  
(Nodal Agency)

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ  
PUNJAB POLLUTION CONTROL BOARD



Regional Office-III, Savitri Complex, Dholewal Chowk, Ludhiana

PPCB/RO-III/No. 3223

Through e-mail

Dated: 15/12/2023

To

1. The Deputy Director General of Forests (C),  
Ministry of Environment, Forest and Climate Change,  
Integrated Regional Office,  
Chandigarh.

2. The District Forest Officer,  
Ludhiana.

Sub: Orders passed by the Hon'ble National Green Tribunal on dated 21.11.2023  
in O.A No. 209/2023 titled as Kapil Dev & Others vs Municipal  
Commissioner & Others.

Please refer to the subject cited order passed by the Hon'ble National Green  
Tribunal, New Delhi (copy attached):

The relevant paras of orders dated 21.11.2023 passed by the Hon'ble NGT in this  
matter is reproduced as under:-

1. In view of the averments made in the application and reply filed by respondent  
no. 1- Commissioner, Municipal Corporation, Ludhiana, we also consider it  
appropriate that a Joint Committee be constituted to verify the factual position  
and suggest appropriate remedial action. Accordingly, we constitute a Joint  
Committee comprising of representatives of IRO, MoEF & CC Chandigarh,  
DFO, Ludhiana and PPCB and direct the same to meet within two weeks,  
undertake visits to the sites in question, look into the grievances of the  
applicant, verify the factual position and suggest appropriate remedial  
measures. PPCB will be the nodal agency for coordination and compliance.
2. Report of the Joint Committee be filed within two months by e-mail at judicial-  
ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF  
and not in the form of Image PDF.
3. List for further consideration on 20.03.2024.

Since, the Hon'ble NGT has appointed PPCB as nodal agency for coordination and  
compliance in the matter, it is therefore requested to send the nomination of the officers of your  
department (name, designation, mobile number and e-mail) to this office through e-mail on  
ppcbro3@yahoo.com, as members of the joint committee constituted, to comply with the orders  
passed by the Hon'ble NGT.

DA: As above

15/12

Environmental Engineer  
For & on behalf of  
Punjab Pollution Control Board



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ  
PUNJAB POLLUTION CONTROL BOARD



Regional Office-III, Savitri Complex, Dholewal Chowk, Ludhiana

PPCB/RO-III/No. 3224

Through e-mail

Dated: 15/11/2023

To

1. The Deputy Director General of Forests (C),  
Ministry of Environment, Forest and Climate Change,  
Integrated Regional Office,  
Chandigarh.

2. The District Forest Officer,  
Ludhiana.

Sub: Orders passed by the Hon'ble National Green Tribunal on dated 21.11.2023 in O.A No. 209/2023 titled as Kapil Dev & Others vs Municipal Commissioner & Others.

Please refer to the subject cited order passed by the Hon'ble National Green Tribunal, New Delhi (copy attached):

The relevant paras of orders dated 21.11.2023 passed by the Hon'ble NGT in this matter is reproduced as under:-

1. In view of the averments made in the application and reply filed by respondent no. 1- Commissioner, Municipal Corporation, Ludhiana, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of IRO, MoEF & CC Chandigarh, DFO, Ludhiana and PPCB and direct the same to meet within two weeks, undertake visits to the sites in question, look into the grievances of the applicant, verify the factual position and suggest appropriate remedial measures. PPCB will be the nodal agency for coordination and compliance.
2. Report of the Joint Committee be filed within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.
3. List for further consideration on 20.03.2024.

Since, the Hon'ble NGT has appointed PPCB as nodal agency for coordination and compliance in the matter, it is therefore requested to send the nomination of the officers of your department (name, designation, mobile number and e-mail) to this office through e-mail on [ppcbro3@yahoo.com](mailto:ppcbro3@yahoo.com), as members of the joint committee constituted, to comply with the orders passed by the Hon'ble NGT.

DA: As above

15/11/23

Environmental Engineer  
For & on behalf of  
Punjab Pollution Control Board

ਪੰਜਾਬ ਸਰਕਾਰ  
ਵਣ ਅਤੇ ਜੰਗਲੀ ਜੀਵ ਸੁਰੱਖਿਆ ਵਿਭਾਗ, ਪੰਜਾਬ  
ਦਫਤਰ: ਵਣ ਮੰਡਲ ਅਫਸਰ, ਲੁਧਿਆਣਾ  
ਫਿਰੋਜਪੁਰ ਰੋਡ, ਲੁਧਿਆਣਾ।

9042  
3/1/24

ਫੋਨ ਨੰ: 0161-2550089 E-Mail ID: [ludhianadfo@gmail.com](mailto:ludhianadfo@gmail.com)

ਸੇਵਾ ਵਿਖੇ

Punjab Pollution Control Board  
Regional Office -III, Savitri Complex,  
Dholewal Chowk, Ludhiana.

ਨੰਬਰ : ..... 10555 ..... ਮਿਤੀ: ..... 18-12-2023

ਵਿਸ਼ਾ:

Orders passed by the Hon,ble National Green Tribunal on dated 21.11.2023 in  
O.A.No.209/2023 titled as Kapil Dev & Others vs Municipal Commissioner &  
Others.

ਹਵਾਲਾ:

ਆਪ ਦਾ ਪੱਤਰ ਨੰ: 3223 ਮਿਤੀ 15.12.2023

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ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਇਸ ਮੰਡਲ ਦੇ ਹੇਠ ਲਿਖੇ ਅਧਿਕਾਰੀ ਦਾ  
ਨਾਮ ਨੋਮੀਨੇਟ ਕਰਕੇ ਆਪ ਜੀ ਨੂੰ ਅਗਲੀ ਲੇੜੀ ਦੀ ਕਾਰਵਾਈ ਲਈ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।

ਲੜੀ ਨੰ:	ਅਧਿਕਾਰੀ ਦਾ ਨਾਂ ਅਤੇ ਅਹੁਦਾ	ਮੋਬਾਇਲ ਨੰਬਰ	ਈ-ਮੇਲ
1	ਸ਼੍ਰੀ ਕਮਲਪ੍ਰੀਤ ਸਿੰਘ ਵਣ ਰੇਜ਼ਰ	94630-75052	rfoludhiana8@gmail.com

ੴ  
ਵਣ ਮੰਡਲ ਅਫਸਰ,  
ਲੁਧਿਆਣਾ।

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1-21/2023/Misc./Env./RO(NZ)

AEE-2

F.R

Annexure-D

03/01/2023

1/61256/2023



सत्यमेव जयते

भारत सरकार  
GOVERNMENT OF INDIA  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE  
CHANGE

क्षेत्रीय कार्यालय, चंडीगढ़ / Regional Office, Chandigarh



9041  
03/01

फाइल संख्या: 1-21/2023/Misc./Env./RO(NZ)

E-MAIL

To

दिनांक: 28.12.2023

The Environmental Engineer,  
Punjab Pollution Control Board,  
Regional Office-III, Savitri Complex, Dholewal Chowk, Ludhiana,  
Email Id- [ppcbro3@yahoo.com](mailto:ppcbro3@yahoo.com)

Sub.: Nomination of representative in compliance with the order dated 21.11.2023 in O.A. No. 209/2023 titled as Kapil Dev & Others vs. Municipal Commissioner & Others. – reg.

Ref.: PPCB/RO-III/No. 3223 dated 15.12.2023.

Sir,

I am directed to draw your kind attention to the letter referred above on the subject, requesting nomination of an officer from this office for the Committee constituted by Hon'ble NGT vide order dated 21.11.2023 in O.A. no. 209/2023 & other cases.

In this connection, it is to inform you that Shri N.K. Dimri, To (F), of this office has been nominated to represent this office for the Joint Committee. The contact details of the officer are as below:

Name: Shri N.K. Dimri, TO (F)

Mobile: 9158403666

Email: [nk.dimri@gov.in](mailto:nk.dimri@gov.in)

This issued with the approval of the competent authority.

Signed by

Raja Ram Singh

Date: 29-12-2023 11:50:03

(Raja Ram Singh)

Deputy Inspector General of Forests (Central)



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ 43

PUNJAB POLLUTION CONTROL BOARD

Regional Office-III

Savitri Complex-1, (Dada Motors), 3<sup>rd</sup> Floor, Dholewal Chowk, G.T. Road, Ludhiana

ppcbro3@yahoo.com

Ph No. 0161-25400450



Annexure - E

No 3)  
To .....

Through e-mail

Date 03/01/2024

1. The Deputy Inspector General of Forests, MOEF & CC, Integrated Regional Office, Chandigarh
2. The Divisional Forest Officer, Ludhiana.

**Sub: Regarding Constitution of Joint Committee.**

**Ref: Hon'ble National Green Tribunal order dated 21.11.2023 passed in O.A no.209/2023 and this office letter no. 3233 dated 15.12.2023.**

Please refer to the order dated 21.11.2023 passed by the Hon'ble NGT in the O.A No. 209/2023.

This is with reference to the nominations received from your office through e-mail for appointment of members of the joint committee. It is intimated that to comply with the orders passed by the Hon'ble NGT, joint committee of the following officers has been constituted as under:

Sr. No	Name of the department	Name of the officer & designation	Designation in Committee	Mobile Number	e-mail address
1	Punjab Pollution Control Board	Er. Gurmit Singh, E.E, R.O-3, Ludhiana	Nodal Officer	98789-42034	ppcbro3@yahoo.com
2	MoEF & CC, CHD	Sh. N.K Dimri, TO (F)	Member	91584-0366	nk.dimri@gov.in
3	Forests & Wild Life Sanctuary	Sh. Kamalpreet Singh, Range Officer	Member	94630-75052	rfoludhiana8@gmail.com

This is for your information and further necessary action in the matter please.

03/01/2024

Environmental Engineer,  
(Nodal Officer)  
For & On behalf of PPCB

Endst. No.....

Date.....

A copy of above is forwarded to the Member Secretary, Punjab Pollution Control Board, Head Office, Patiala for information in the matter please.

-sd-

Environmental Engineer,  
(Nodal Officer)  
For & On behalf of PPCB



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ  
PUNJAB POLLUTION CONTROL BOARD

Annexure - F



Regional Office-III  
Savitri Complex-1, (Dada Motors), 3<sup>rd</sup> Floor, Dholewal Chowk, G.T. Road, Ludhiana

ppcbro3@yahoo.com

Ph No. 0161-25400450

No ..... 47 .....

Through e-mail

Date 11/01/2024

To

1. The Deputy Inspector General of Forests, MOEF & CC, Integrated Regional Office, Chandigarh
2. The Divisional Forest Officer, Ludhiana.

**Sub: Meeting regarding compliance of Hon'ble Nathinal Green Tribunal order dated 21.11.2023 passed in O.A no.209/2023.**

Please refer to the order dated 21.11.2023 passed by the Hon'ble NGT in the O.A No. 209/2023.

It is intimated that to comply with the orders passed by the Hon'ble NGT, a joint committee of the following officer's has been constituted vide Board's letter no. 31. Dated 03.01.2024 as under:

Sr. No	Name of the department	Name of the officer & designation	Designation in Committee	Mobile Number	e-mail address
1	Punjab Pollution Control Board	Er. Gurmit Singh, E.E, R.O-3, Ludhiana	Nodal Officer	98789-42034	ppcbro3@yahoo.com
2	MoEF & CC, CHD	Sh. N.K Dimri, TO (F)	Member	91584-0366	nk.dimri@gov.in
3	Forests & Wild Life Sanctuary	Sh. Kamalpreet Singh, Range Officer	Member	94630-75052	rfoludhiana@gmail.com

To discuss the matter and to proceed further in the matter, a meeting of the joint committee is scheduled on 12.01.2024 at 3:30 P:M through hybrid mode.

It is therefore, requested to kindly depute the member of joint committee to attend the above said meeting on 12.01.2024 please..

Link of the meeting will be sent separately.

  
Environmental Engineer,  
(Nodal Officer)  
For & On behalf of PPCB

**Minutes of 1<sup>st</sup> meeting of Joint Committee Constituted in compliance of order dated 21.11.2023 passed in O.A. No. 209/2023 titled as "Kapil Dev & Anr. V/s Municipal Corporation & Ors." held on 12.01.2024 (through VC).**

The following were present:

1. Er. Gurmit Singh, (Nodal Officer)  
E.E, PPCB, RO-3,  
Ludhiana.
2. Sh. N.K. Dimri,  
Technical Officer (G), MoEF&CC,  
RO, Chandigarh.
3. Sh. Kamalpreet Singh,  
Range Officer, Department of Forests & Wild Life Sanctuary,  
Ludhiana

At the outset, Environmental Engineer, Punjab Pollution Control Board, Regional Office-3, Ludhiana welcomed all the members of Joint Committee.

Thereafter, he apprised all committee members that the applicants in their application have alleged that the Municipal Corporation, Ludhiana has constructed extension office along-with approach road as well as scrap yard/ dump yard/ store in the land area of green belt (Leisure Valley) and some private persons have also encroached green belt at Model Town Extension Funeral Ground Road. He further informed to the Committee that in order dated 21.11.2023 passed by the Hon'ble NGT, it has been mentioned that the Municipal Corporation, Ludhiana in its reply has submitted to the Hon'ble NGT that office building of Zone-D at Sarabha Nagar was constructed in year 2000 and no scrap yard/ dump yard/store has been constructed in the land area of green belt (Leisure Valley).

It was brought into the notice of Committee members that Master Plan of Ludhiana was notified in year 2008 and office building of Zone-D was constructed before the notification of Master Plan Ludhiana and the same has also been marked as Government/Public offices/Cantonment in the approved drawing of Master Plan Ludhiana. Further record in this

regard can be obtained from the office of the District Town Planner, Ludhiana.

Sh. Kamalpreet Singh, Range Officer pointed out that the Municipal Corporation might have expanded its office building after notification of Master Plan Ludhiana and exact dimensions of Leisure Valley as well as office building of Zone-D are required to be obtained from the District Town Planner, Ludhiana.

Sh. N.K. Dimri, Technical Officer (G), MoEF&CC further pointed out that the DFO, Ludhiana must check whether land in question is purely a non-forest land and details regarding encroachment in Model Town Extension is required to be obtained from the department of Improvement Trust, Ludhiana and also, a site visit of Joint Committee is required to verify the actual facts on-site and hence, the Joint Committee should request to the Hon'ble NGT to allow further two month time period to submit report in the matter.

It was also discussed in the meeting that since the Hon'ble NGT has seek report of Improvement Trust, Ludhiana in the matter separately, hence, no separate report is required to taken from the department at this stage.

After detailed deliberations, it was decided by the Joint Committee as under: -

1. Report regarding land use pattern of the area, where office building of Municipal Corporation, Zone-D is constructed, exact dimensions of Leisure Valley as well as office building of Zone-D (As per non-statutory/Draft Master Plan i.e Prior to notification of Master Plan of Ludhiana as well as after notification of Master Plan, Ludhiana) and certified copy of Master Plan, Ludhiana may be obtained from the District Town Planner, Ludhiana as well as to the extent that no expansion has been made in land area of Municipal Corporation, Zone-D office in the notified Master Plan as compared to the site area available prior to its notification

2. Divisional Forests Officer, Ludhiana will check whether land in question is purely a non-forest land or not and submit the report to the joint committee accordingly.
3. Site visit of the area should be planned in the up-coming days to verify the actual facts on-site.
4. Request may be made to the Hon'ble NGT to further allow two month time period for preparing and submitting report in the matter.

Meeting ended with vote of thanks to all members.

*M*  
15/01

(Nodal Officer)

Punjab Pollution Control Board